

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

CUSTOMS APPEAL NO. 10734 OF 2023 -DB

(Arising out of 010-AHM-CUSTM-000-COM-11-23-24 dated 27/07/2023 passed by
Commissioner of CUSTOMS, Central Excise & Service Tax (Appeals)-Ahmedabad)

KAUSHIK HOTH

Appellant

B-701, Neelkanth
Residency Near Galaxy Circle
Green City Road Pal Surat – 335009

Vs.

**COMMISSIONER OF CUSTOMS-CUSTOMS
AHMEDABAD**

Respondent

Office of the Pr. Commissioner of Customs,
1th Floor, Customs House, Opp. Old High Court,
Navrangpura, Ahmedabad, Gujarat- 380009

Appearance:

Present for the Appellant :Shri Vishal Agrawal, Advocate and Ms. Dimple Gohil,
Advocate

Present for the Respondent: Shri Tara Prakash, Deputy Commissioner (AR)

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

DATE OF HEARING: **24/04/2024**

DATE OF DECISION: **24.07.2024**

The appeal is disposed of. For order, see order of date in CUSTOMS
APPEAL NO. 10717 OF 2023 -DB

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

AD